

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 4520 - JK (LD ) of 2026**

**DATED:- 09 - 04 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

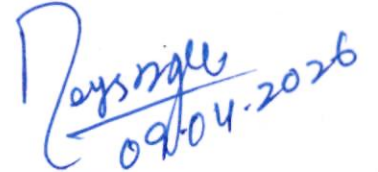
Commissioner/Secretary to Government

No:-LAW-OIC/4/2026

Dated:- 09.04.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
6. Administrative Secretary, Skill Development Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
09/04/2026

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



**Annexure to the Government Order No.4520 - JK(LD) of 2026 dated 09.04.2026.**

| <b>S No.</b> | <b>Titled</b>                                                                   | <b>OIC</b>                                                                                      |
|--------------|---------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|
| 1            | T.A. No. 5813/2021 titled<br>Harbilas Anjal Vs State & Ors                      | <b>Ms. Rehana Hassan , Under<br/>Secretary to Government , Skill<br/>Development Department</b> |
| 2            | WP(C) No. 971/2023 titled<br>Mohammad Assif and Ors vs. UT<br>of J&K and others | <b>Ms. Suraya Tabasum , Assistant<br/>Director , Skill Development<br/>Department</b>           |

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